

[Print](#)**Defective Case Register from 2024-12-27 to 2024-12-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ARBA/54373/2024	AJIT KUMAR MOHANTY	2024-12-27	1. Receipt showing copy on CG not filed
2	D-ARBA/54368/2024	AJIT KUMAR MOHANTY	2024-12-27	Receipt showing copy on CG not filed
3	D-ARBA/54403/2024	BIKASH MOHANTY	2024-12-27	Being aggrieved not furnished.
4	D-ABLAPL/39074/2024	BIBHUDUTTA BISWAL	2024-12-27	This case related to sexual offence the name of the informant deleted and put for S.R. thereafter
5	D-CONTC/53301/2024	ADV	2024-12-27	1-Synopsis and List of dates and events as per per the appendix 1 and 2 in index not filed ,2-Page no.9 not neat
6	D-CRLA/39113/2024	GOPAL CHANDRA PANIGRAHI	2024-12-27	16-PETITION/APPEAL NOT IN TIME Period of Delay 51 days
7	D-CMP/53667/2024	MAHESWAR MOHANTY	2024-12-27	no affidavit made on behalf of co-petitioners.
8	D-CMP/53680/2024	MAMATA MISHRA	2024-12-27	Certified copy of impugned order under anx.1 be filed
9	D-WP(C)/54095/2024	MANOJ KUMAR MOHANTY	2024-12-27	H.C.B.A welfare fund fee not paid.
10	D-WP(C)/54098/2024	MANOJ KUMAR MOHANTY	2024-12-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 not legible.
11	D-CMP/53738/2024	DAYANANDA MOHAPATRA	2024-12-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Home district of deponent and age seems to be wrong.
12	D-CMP/53750/2024	PRAJNA SARITA MOHANTY	2024-12-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of deponent differs from the age of petitioner.
13	D-MATA/53602/2024	SAIBRATA RATH	2024-12-27	date of judgment not correctly furnished under heading in the matter of.
14	D-RVWPET/54112/2024	GOKULA NANDA SAHU	2024-12-27	Put up for S.R. after the court fee paid in R.S.A. 256 of 2016 disposed of on 3.4.2019 is furnished.
15	D-WP(C)/53806/2024	SAMEER KUMAR DAS	2024-12-27	NEAT COPY OF PAGE NO 13 TO 16 TO BE FILED
16	D-WP(C)/53809/2024	SAMEER KUMAR DAS	2024-12-27	NEAT COPY OF PAGE NO 13 TO 16 TO BE FILED
17	D-WP(C)/54081/2024	SAMEER KUMAR DAS	2024-12-27	NEAT COPY OF PAGE NO 18 TO BE FILED
18	D-WP(C)/54251/2024	ASHUTOSH MOHANTA	2024-12-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

19	D-WP(C)/53972/2024	MISS NAMITA PATTANAIK	2024-12-27	H.C.B.A. fee of Rs. 50/- not paid on vakalatnama.
20	D-CRLREV/38703/2024	PRASANTA KUMAR TRIPATHY	2024-12-27	1.Period of Delay 03 Days . 2. In cause title against petitioner no .-3 it is mentioned Aka in place of Aska .
21	D-CRLREV/38950/2024	KUMAR PRAJWAL	2024-12-27	Minor petitioner has executed vakalatnama
22	D-BLAPL/38721/2024	GOPINATH PANDA	2024-12-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1.page mark not reflected in index. 2. side of page no.9 not neat.3. Two counsel not reflected name in full , V.nama.
23	D-CRLREV/38764/2024	RAJIB LOCHAN PATTNAIK	2024-12-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-BLAPL/39079/2024	SASMITA NANDA	2024-12-27	14-NOT PROPERLY INDEXED. Court Fee Rs.12 not filed in V>Nama.Book marked not properly.As per rejection order the name of Lower Court not mentioned in Cause Title.
25	D-BLAPL/39080/2024	SASMITA NANDA	2024-12-27	Court Fee Rs.12 not filed in V>Nama.
26	D-BLAPL/39076/2024	DHIRENDRA KUMAR MOHAPATRA	2024-12-27	Date of rejection order mentioned under annex.2 at page 4 not tally to the date of rejection.
27	D-BLAPL/39087/2024	AJAYA NAYAK	2024-12-27	H.C.B.A.W.F.Fee Rs.50 not filed in V>Nama.
28	D-CRLREV/38958/2024	RAJIB LOCHAN PATTNAIK	2024-12-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-WP(C)/53930/2024	ASIT KUMAR DASH	2024-12-27	Receipt Showing Serv.copy To it not Filed.
30	D-ABLAPL/39085/2024	LAXMINARAYAN SAHOO	2024-12-27	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
31	D-ABLAPL/39086/2024	AJAYA NAYAK	2024-12-27	H.C.B.A.W.F.Fee Rs.50 not paid in V>Nama.
32	D-WP(C)/53734/2024	PABITRA KUMAR NAYAK	2024-12-27	Date mentioned under annexure-2 not tally with the averment of the writ petition in para 5.
33	D-ABLAPL/39081/2024	SUNIL KUMAR PALAI	2024-12-27	As per standing order no-3 dated 9.7.2024 the name victim/informant shall not be mentioned in the Petition.
34	D-WP(C)/53788/2024	SUKANTA KUMAR NAYAK (2)	2024-12-27	.Subject Code Not Furnished .

35	D-WP(C)/53818/2024	BHABANI PRASAD MOHANTY	2024-12-27	.Receipt Showing Serv.copy To ct not Filed.
36	D-WP(C)/53786/2024	HRUDANANDA MOHAPATRA	2024-12-27	Page 24 and 25 not neat.
37	D-CRLREV/38986/2024	JAYADEBA BEHERA	2024-12-27	Name of the informant be deleted from revision petition .put up for S .R thereafter
38	D-WP(C)/53641/2024	MANOJ OJHA	2024-12-27	Date mentioned in Annexure-5 does not tally with averment of writ petition_book marks index and index of writ petition.
39	D-WP(C)/53915/2024	ANUP NARAYAN MOHANTY	2024-12-27	1..Receipt Showing Serv.copy To ct not Filed. 2..Receipt Showing Serv.copy To cg not Filed.
40	D-RPFAM/54196/2024	RAMESH KUMAR SAHU	2024-12-27	Minor op not properly represented,(ii)Pg no.31 not filed,(iii)Good ground certificate furnished without signature.
41	D-RSA/54059/2024	AJODHYA RANJAN DASH,A.G.A	2024-12-27	The name of R-1(d) be corrected.
42	D-MATA/53659/2024	PRAFULLA KUMAR LENKA	2024-12-27	Period of Delay 22 days
43	D-WA/53611/2024	SAIBRATA RATH	2024-12-27	Page 107 and 137 are black
44	D-WP(C)/53578/2024	PRAFULLA CHANDRA ACHARYA	2024-12-27	Petition not correctly addressed to Honorable Court
45	D-CRLA/39124/2024	DR. BINODA KUMAR MISHRA	2024-12-27	The name of R-2 may be redacted
46	D-ABLAPL/38991/2024	ADHIRAJ MOHANTY	2024-12-27	1. Provision of law not correctly furnished assesment slip. 2.Age of petitioner does not tally with cause title and Affidavit
47	D-ABLAPL/39020/2024	ALOK KUMAR MOHAPATRA	2024-12-27	1.Provision of law not correctly furnished.2.Legible copy page no 15 not filed.
48	D-ABLAPL/39094/2024	MD.RIAZ	2024-12-27	As per copy of F.I.R.the P.S.Case No mentioned in List of Dates and Events not correctly furnished.
49	D-BLAPL/39065/2024	ASHOK KUMAR SARANGI	2024-12-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1.Provision of law not correctly furnished.2.Age of petitioner not mentioned in V.nama.
50	D-CRLMC/38674/2024	DEBASNAN DAS	2024-12-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
51	D-CRLMC/38679/2024	TUKUNA KUMAR MISHRA	2024-12-27	1. Ps case number not correctly furnished in para no.1 of the petition and page no.2 and prayer of the I.A. petition.
52	D-CRLMC/38639/2024	JYOTIRMAYA SAHOO	2024-12-27	1. GR case number not correctly furnished in Synopsis_cause title_para no.2 and prayer of the petition

53	D-CRLMC/38700/2024	BRAJA MOHAN SARANGI	2024-12-27	1. Notary fee Rs.30/- not paid in I.A. petition and also not Paginated. 2. Judgement dated not correctly furnished in index,date chart, para nos, 1,5,7,grounds of (i),(iv)and 1st page and prayer petition in the I.A.petition.
54	D-CMP/52947/2024	GHANASHYAM MUDULI	2024-12-27	Civil suit no. is 2269/2022 but in cause title of I .A it is mentioned C .S -2270/ 2022

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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